

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

SUB: Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2020 - Notification issued for **49 vacancies** - **Publication of list of eligible officers** - Regarding.

- READ:** : 1. Order dated 04.01.2007 in Civil Appeal No.1867/2006 and order dated 14.07.2009 in I.A.No.63 of 2009 of Hon'ble Supreme Court of India.
2. High Court's Notification No.246-B.Spl., dated 26.05.2020.

ORDER ROC.NO.1285/2020-B.SPL., DATED:20.11.2020

The High Court passed the following Order:-

The following is the list of 02 eligible officers in the cadre of Civil Judges (Senior Division) who are now working as District Judges under Rule 15 and Rule 14 (1) of Telangana State Judicial Services Rules, 2017 and who have put in not less than 5 years of qualifying service as on 31.03.2020 as per Rule 4 (2) (b) (iii) of the Telangana State Judicial Service Rules, 2017 to be considered for promotion as District Judges (Entry Level) by promotion under 65% quota for filling up of 49 vacancies, notified vide High Court's Notification 2nd read above, for the year 2020.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
1.	SMT. M.KANAKA DURGA, Formerly I Addl. Chief Metropolitan Magistrate, Hyderabad, now promoted as District Judge, under Rule 15 of Telangana State Judicial Services Rules, 2017 and posted as X Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Ranga Reddy District.
2.	SRI B.SATHAIAH, Formerly Senior Civil Judge, Kamareddy, Nizamabad District now working as IX Additional District and Sessions Judge, Kamareddy, Nizamabad District.


REGISTRAR GENERAL
20.11.2020